

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 11 OF 2025

IN

OA NO. 1075 OF 2024

IN THE MATTER OF:

NARENDRA KUSHWAHA

....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENT(s)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 8- DIVISIONAL FOREST OFFICER, JHANSI TO THE APPLICANT'S OBJECTIONS DT. 10.03.2026 AND 23.03.2026 IN COMPLIANCE OF THE ORDER DT. 02.04.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPY OF THE REPORTS DT. 12.01.2026 AND 14.01.2026 ANNEXED HERewith AS ANNEXURE R-1	
3.	COPIES OF THE LETTERS DT. 12.01.2026 AND 16.01.2026 ANNEXED HERewith AS ANNEXURE R-2	
4.	COPY OF THE NOTIFICATION DT. 07.01.2020 ANNEXED HERewith AS ANNEXURE R-3	
5.	COPY OF THE LETTER DT. 24.02.2026 ANNEXED HERewith AS ANNEXURE R-4	

6.	COPY OF THE PERMISSION FOR CHILBIL TREE ANNEXED HERewith AS ANNEXURE R-5	
7.	COPY OF THE LETTER DT. 27.09.2025 ANNEXED HERewith AS ANNEXURE R-6	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR STATE OF U.P.
Bhanwar09jadon09@gmail.com 9639286572

Date: 16.07.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 11 OF 2025

IN

OA NO. 1075 OF 2024



IN THE MATTER OF:

NARENDRA KUSHWAHA

....APPLICANT

VERSUS

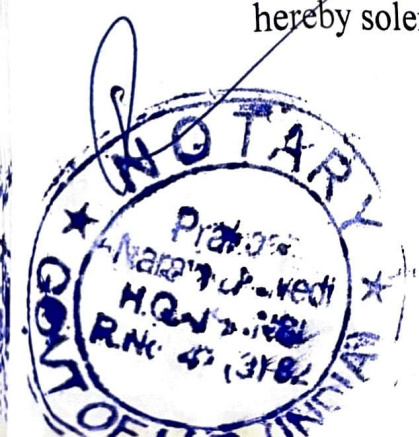
UNION OF INDIA & ORS.

.....RESPONDENT(s)

RESPONSE ON BEHALF OF RESPONDENT NO. 8- DIVISIONAL
FOREST OFFICER, JHANSI TO THE APPLICANT'S OBEJCTIONS
DT. 10.03.2026 AND 23.03.2026 IN COMPLIANCE OF THE ORDER DT.
02.04.2026 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI

I, VIKAS YADAV aged about 41 years S/o ASHOK BABU YADAV
 presently posted as DFO JHANSI do

hereby solemnly affirm and state on oath as under:



AZ

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.

2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

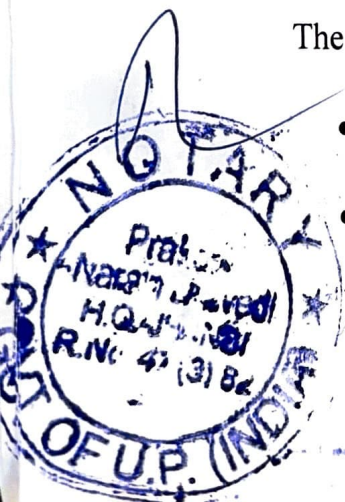
3. That the present matter was last listed for hearing on 02.04.2026 wherein the Hon'ble Tribunal directed as under:

"1. A letter has been circulated by Counsel for State of Uttar Pradesh, on behalf of Divisional Forest Officer, seeking a weeks' time to file response to the objections filed by the applicant on 10.03.2026, as well as the corrected objections filed on 23.03.2026."

4. That it is submitted that with respect to the illegal felling of trees in Narayan Bagh, Jhansi, a forest case has been registered as **H2 Case No. 34/2024-25**. That a total of **15 trees** had illegally felled at the said site.

The details of the 15 trees is as under:

- Cassia Samia: 1 tree (found dry standing).
- Bakayan: 3 trees (standing logs).

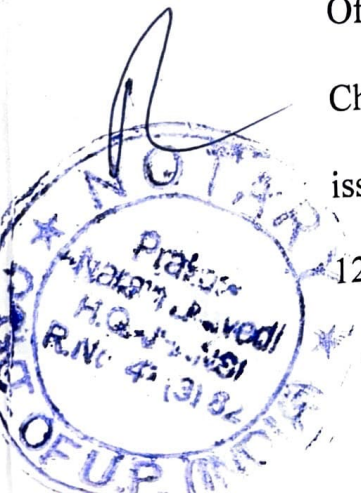


P

- Arjun: 3 trees (green standing logs).
- Gul Mohur: 1 tree (uprooted with roots).
- Chilbil: 3 trees (uprooted with roots).
- Siris: 4 trees (1 green standing, 2 standing logs, and 1 uprooted).

That a compounding amount of **Rs.70,000/-** (Rupees Seventy Thousand only) has been received from the accused persons via E-3 No. 4303/66. The wood and logs recovered from the 15 damaged trees under Case No. 34/2024-25 were structured into lots and officially handed over to the secure custody of the Garden In-charge, Mr. Pushpendra Rathore, pending final departmental resolution.

5. That regarding the **03 trees (Neem-02- prohibited species and Chilbil-01)** located in the premises of the Divisional Office, Jhansi, which is more than about 100 years old, were in a dilapidated condition, presenting a possibility of falling on the building and a risk of electric current flowing into the trees from the power lines. In view of this, based on the report related to the felling of 02 Neem trees by the Range Forest Officer, Jhansi via his office letter no. 318/37-1, dated 12.01.2026, and 01 Chiraul tree via letter no. 324/37-1, dated 14.01.2026, instructions were issued by the Deponent's office via letter no. 2281/37-1, dated 12.01.2026 (for 02 Neem) and letter no. 1295/37-1, dated 16.01.2026 to



70

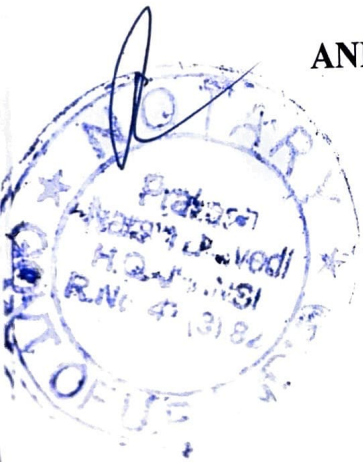
fell the above three trees as per Notification dt. 07.01.2020 after entering them into the departmental C-1 register (Timber Stock Register) and to prepare and submit their lots. That the said notification dt. 07.01.2020 states as under:

"2. Prohibited tree species shall not be felled till dated 31st December, 2025 except under unavoidable circumstances such as tree is dead or dying or it constitutes danger to person or property or its felling is necessary for executing a development work approved by the Government or after attaining exploitable diameter or if the fruit bearing capacity of such tree has declined substantially and permission to fell such tree has been obtained in writing from the competent authority. For exploitable diameter, Principal Chief Conservator of Forests, Monitoring and Working Plan, Uttar Pradesh may issue guidelines from time to time, as and when require."

Copies of the reports dt. 12.01.2026 and 14.01.2026 have been annexed herewith as **ANNEXURE R-1.**

Copies of the letters dt. 12.01.2026 and 16.01.2026 have been annexed herewith as **ANNEXURE R-2.**

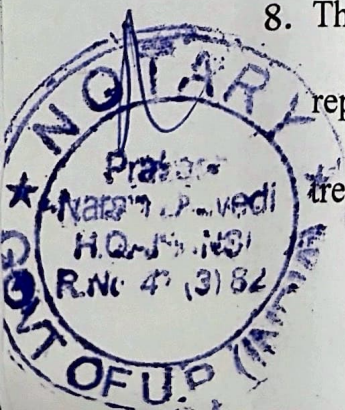
A Copy of the Notification dt. 07.01.2020 has been annexed herewith as **ANNEXURE R-3.**



6. In compliance with this, the C-1 lot prepared by the Range Forest Officer, Jhansi via office letter no. 415/37-1, dated 24.02.2026 was received and submitted to the Deponent's office. The entire stock has been safely deposited and is currently stored inside the **Commissioner Nursery Premises (आयुक्त पौधशाला परिसर)**, Jhansi, for final public disposal through the Forest Corporation (Van Nigam)
- Copy of the letter dt. 24.02.2026 has been annexed herewith as **ANNEXURE R-4.**

7. That in addition, the photograph of the Chilbil tree (exempted species) shown by the Applicant on page no. 07 is a photograph taken from Google Maps and is about 03 years old, whereas at the time the permission for tree felling was granted, the tree was in a dry and dilapidated condition and was colliding with the power line. Keeping in view the safety of public life and property, and to avoid any untoward situation, disposal action has been taken as per rules.

8. That further, it is pertinent to state that the Applicant, vide his representation dated 27.09.2025, submitted a detailed list of areas where trees are allegedly affected by concretization. In this regard, it is



respectfully submitted that as per the Joint Committee's previous report dated 26.05.2025, concrete structures around tree trunks had already been cleared at 971 locations across all 60 wards of the Municipal Corporation, Jhansi. It is further submitted that any remaining or subsequent grievance concerning the de-concretization of trees within municipal limits falls strictly under the functional jurisdiction of the Municipal Corporation, Jhansi, which is the competent authority to take necessary remedial action in the matter.

A Copy of the letter dt. 27.09.2025 has been annexed herewith as **ANNEXURE R-5.**

9. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.




DEPONENT

VERIFICATION

Verified at on this _ day of July, 2026, that the contents of the above affidavit from paragraphs 1 to 8 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Legal No. 229 dated 16-7-26
Certified that the foregoing statement
sworn before me this day
by shri/smt./kum. Vikas Yadav
from the contents of this affidavit have
been read over and explained to him who
identified by shri. Prakash Raindwane
Received the legal fee Rs. 500/- Cash


DEPONENT

PRAKASH RAINDwane
ADVOCATE
NOTARY JHANSI DISTRICT

16.7.2026

सेवा में

श्रीमान वनाधिकारी
द्वारा

विषय: मुख्य वन अखंड पुनर्स्थापन जोन ऊँच के आर्मीय पर्वत के मुख्य
द्वार के ठीक वीरवीर वल के क्षेत्र को आर्मी के आधिकारिक क्षेत्र।

संदर्भ: प्रशासनिक वनाधिकारी महोदय जी का पत्रांक 2225/37-1 दि. 6-1-26

महोदय

आप के आदेशानुसार मैंने यह जांच की है कि जोन में पर्वत पर्वत
कि मुख्य वन अखंड पुनर्स्थापन जोन ऊँच क्षेत्र के आर्मीय पर्वत
मुख्य द्वार के सामने यह वन क्षेत्र का दया लगा हुआ है। जो कि विपुल
लाइन में उभरा रहा है। जिस कारण वृक्ष में विपुल कि दायरे
जिन्हें बना है। जिस कारण वृक्ष का आकार बना बना रहता है।
एवं दूसरा वृक्ष गाड़ी पार्किंग स्थल की लिन में को दृष्टि-गोचर
का रहा है। जिस कारण वृक्ष का आकार बना बना रहता है।
जिसका विवरण निम्न प्रकार है।

कुल - प्रजाति - गोरुम

1 गी - 69cm

2 गी - 85cm

निर्णय: श्रीमान जी कि मैंने 8/1/26 को जांच की है।

कार्यालय क्षेत्रीय वनाधिकारी, झाँसी

पत्रांक 2225/37-1 दिनांक 12-1-26

महोदय प्रशासनिक वनाधिकारी
कल कि जोन में निर्धारित
लाइन में है।

क्षेत्रीय वनाधिकारी
झाँसी

श्रीमान
महोदय
का

कार्यालय क्षेत्रीय वन अधिकारी, झांसी

पत्रांक— 324/37-1,

दिनांक, झांसी, जनवरी, 14 / 2026

सेवा में,

क्षेत्रीय वन अधिकारी,
झांसी।

विषय :— वन मुख्यालय, झांसी कार्यालय परिसर की बाउण्ड्री बॉल से सटे चिरौल के वृक्ष के निस्तारण के सम्बन्ध में।

महोदय,

सादर अवगत कराना हैं कि वन मुख्यालय, झांसी कार्यालय परिसर के मुख्य द्वार पर बाउण्ड्री बॉल से सटा हुआ 01 सूखा एवं जर्जर चिरौल का पेड़ स्थित है, जिसकी शाखायें विद्युत लाइन से टकरा रही है। वन विभाग के कर्मचारियों के साथ-साथ आगन्तुक व्यक्तियों का भी आना जाना लगा रहता है, जिस कारण कभी भी कोई अप्रिय घटना घटित हो सकती है। ऐसी स्थिति उक्त जर्जर/सूखे चिरौल का निस्तारण कराया जाना अति आवश्यक है।

अतः श्रीमान् जी से अनुरोध हैं कि उक्त के सम्बन्ध में अपने स्तर से आवश्यक आदेश/निर्देश निर्गत करने की कृपा करें।

भवदीय

क्षेत्रीय वन अधिकारी
झांसी

कार्यालय प्रभागीय वनाधिकारी, झांसी वन प्रभाग, झांसी

पत्रांक- 2281 / 37-1,

दिनांक, झांसी, जनवरी, 12 2026

सेवा में,

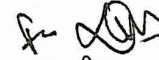
क्षेत्रीय वन अधिकारी,
झांसी।

विषय :- मुख्य वन संरक्षक, बुन्देलखण्ड जोन, उ०प्र० झांसी के कार्यालय परिसर के मुख्य द्वार के किनारे बाउण्ड्री बॉल से सटे नीम के वृक्ष के निस्तारण के सम्बन्ध में।

संदर्भ :- आपका पत्रांक-318/37-1, दिनांक 12.01.2026।

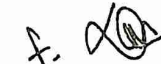
उपरोक्त संदर्भित द्वारा अवगत कराया गया है कि मुख्य वन संरक्षक, बुन्देलखण्ड जोन, उ०प्र० के कार्यालय परिसर के मुख्य द्वार के किनारे बाउण्ड्री बॉल से सटे हुए नीम का पेड़, जिससे विद्युत लाइन टकराने के कारण कभी भी कोई अप्रिय घटना घटित हो सकती है। इसके अतिरिक्त वन मुख्यालय, झांसी के कार्यालय के बाहर 01 अन्य नीम का पेड़, जिससे टीनसेड क्षतिग्रस्त हो रही है, का जनहित में शीघ्र कटान कराया जाना आवश्यक है।

अतः उक्त के क्रम में आपको निर्देशित किया जाता है कि उक्त नीम के 02 वृक्षों का तत्काल पातन कार्य कराते हुए प्रकाष्ठ का नियमानुसार निस्तारण कराना सुनिश्चित करें।


प्रभागीय वनाधिकारी
झांसी वन प्रभाग, झांसी

पृष्ठांकन संख्या 2281 / अ / समदिनांक

प्रतिलिपि मुख्य वन संरक्षक, बुन्देलखण्ड जोन, उ०प्र० झांसी को सूचनार्थ प्रेषित।


प्रभागीय वनाधिकारी
झांसी वन प्रभाग, झांसी

०/८

कार्यालय प्रभागीय वनाधिकारी, झांसी वन प्रभाग, झांसी

पत्रांक- 1295 TC / 37-1,

दिनांक, झांसी, जनवरी, - 16 - 2026

सेवा में,

क्षेत्रीय वन अधिकारी,
झांसी।

विषय :- वन मुख्यालय, झांसी कार्यालय परिसर की बाउण्ड्री बॉल से सटे चिरौल के वृक्ष के निस्तारण के सम्बन्ध में।

संदर्भ :- आपका पत्रांक-314 / 37-1, दिनांक 12.01.2026।

उपरोक्त संदर्भित द्वारा अवगत कराया गया है कि वन मुख्यालय, झांसी कार्यालय परिसर के मुख्य द्वार पर बाउण्ड्री बॉल से सटा हुआ 01 सूखा एवं जर्जर चिरौल का पेड़ स्थित है, जिसकी शाखायें विद्युत लाइन से टकरा रही है। वन विभाग के कर्मचारियों के साथ-साथ आगन्तुक व्यक्तियों का भी आना जाना लगा रहता है, जिस कारण कभी भी कोई अप्रिय घटना घटित हो सकती है। ऐसी स्थिति उक्त जर्जर/सूखे चिरौल का निस्तारण कराया जाना अति आवश्यक है।

अतः उक्त के क्रम में आपको निर्देशित किया जाता है कि उक्त सूखे/जर्जर चिरौल का पेड़, जिसका जनहित में काटा जाना आवश्यक है, का तत्काल पातन कार्य कराते हुए प्रकाष्ठ का नियमानुसार निस्तारण कराना सुनिश्चित करें।

प्रभागीय वनाधिकारी
झांसी वन प्रभाग, झांसी

क्रम-संख्या-3



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०-
डब्ल्यू०/एन०पी०-91/2014-16
लाइसेन्स टू पोस्ट एट कन्सेशनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट

भाग-4, खण्ड (ख)

(परिनियत आदेश)

लखनऊ, मंगलवार 7 जनवरी, 2020

पौष 17, 1941 शक सम्वत्

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-5

संख्या 24/81-5-2020-07-93

लखनऊ, 7 जनवरी, 2020

अधिसूचना

प०आ०-2

उत्तर प्रदेश साधारण खण्ड अधिनियम, 1904 (उत्तर प्रदेश अधिनियम संख्या 4 सन् 1904) की धारा 21 के साथ पठित उत्तर प्रदेश वृक्ष संरक्षण अधिनियम, 1976 (उत्तर प्रदेश अधिनियम संख्या 45 सन् 1976) की धारा 21 एवं 23 के अधीन शक्तियों का प्रयोग करके और सरकारी अधिसूचना संख्या 2270/14-5-2017-07-93, दिनांक 31 अक्टूबर, 2017 का अधिक्रमण करके राज्यपाल निम्नलिखित प्रजातियों के वृक्षों को निपातित किये जाने का प्रतिषेध करती हैं :-

(1) आम (देशी/तुकमी), (2) नीम, (3) साल, (4) महुआ, (5) बीजासाल, (6) पीपल, (7) बरगद, (8) गूलर, (9) पाकड़, (10) अर्जुन, (11) पलाश, (12) बेल, (13) चिरौंजी, (14) खिरनी, (15) कैथा, (16) इमली, (17) जामुन, (18) असना, (19) कुसुम, (20) रीठा, (21) भिलावा, (22) तून, (23) सलई, (24) हल्दू, (25) बाकली/करधई, (26) धौ, (27) खैर, (28) शीशम एवं (29) सागौन और व्यक्तिगत कृषित या अकृषित धृति पर स्थित अन्य प्रजातियों को छूट प्रदान करती हैं।

2-प्रतिषिद्ध प्रजातियों के वृक्ष, दिनांक 31 दिसम्बर, 2025 तक अपरिहार्य परिस्थितियों यथा- वृक्ष सूख गया हो या सूख रहा हो या व्यक्ति या सम्पत्ति के लिये खतरा पैदा कर रहा हो या सरकार द्वारा अनुमोदित विकास कार्य के निष्पादन के लिए इसका निपातन किया जाना आवश्यक हो या समुपयोज्य व्यास प्राप्त कर लिया हो अथवा यदि उसकी फलदायी क्षमता सारभूत रूप से क्षीण हो गयी हो और ऐसे वृक्ष को निपातित करने के लिए सक्षम प्राधिकारी से लिखित में अनुज्ञा प्राप्त कर ली गई हो, के सिवाय निपातित नहीं किये जायेंगे। समुपयोज्य व्यास के लिए प्रमुख वन संरक्षक, अनुश्रवण एवं कार्य योजना, उत्तर प्रदेश, जैसा और जब अपेक्षित हो, समय-समय पर मार्गदर्शी सिद्धान्त जारी कर सकता है।

3-निपातित किये जाने वाले वृक्षों और (निपातित किये गये वृक्षों के बदले में) रोपित किये जाने वाले प्रतिपूरक पौधों का अक्षांश एवं देशान्तर सक्षम अधिकारी से निपातन अनुज्ञा प्राप्त करने हेतु आवेदन करते समय आवेदन-पत्र में उल्लिखित किया जायेगा तथा तत्पश्चात् ऑनलाइन अभिलिखित किया जायेगा।

4-वृक्ष स्वामी, निपातित किये गये प्रत्येक वृक्ष के स्थान पर 10 वृक्षों का आरोपण एवं अनुरक्षण करेगा और वृक्ष रोपित न करने की स्थिति में 10 वृक्षों को रोपित किये जाने तथा 05 वर्ष तक उनका अनुरक्षण किये जाने की धनराशि उक्त अधिनियम, सन् 1976 की धारा 5 और 7 के अनुसार वृक्ष स्वामी द्वारा वन विभाग को जमा की जायेगी। वन विभाग इस धनराशि का उपयोग वनीकरण के प्रयोजनार्थ करेगा। इससे ऐसी प्रजातियों का संरक्षण करने तथा वृक्षावरण का विस्तार करने में भी सहायता मिलेगी।

5-उत्तर प्रदेश वन निगम, वृक्ष स्वामी को उसकी कृषि भूमि पर अवस्थित वृक्षों के प्रमाणीकरण की सुविधा प्रदान करेगा।

आज्ञा से,
सुधीर गर्ग,
प्रमुख सचिव।

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 24/LXXXI-5-2020-07, 93, dated January 7, 2020 :

No. 24/LXXXI-5-2020-07-93

Dated Lucknow, January 7, 2020

IN exercise of the powers under section 21 and 23 of the Uttar Pradesh Protections of Trees Act, 1976 (U.P. Act no. 45 of 1976) read with section 21 of the Uttar Pradesh General Clauses Act, 1904 (U.P. Act no. 4 of 1904) and in supersession of the Government notification no. 2270/XIV-5-2017-07-93, dated October 31, 2017, the Governor is pleased to prohibit felling of the following trees species:-

(I) Aam (Desi/Tukmi), (II) Neem, (III) Sal, (IV) Mahua, (V) Bijasal, (VI) Pipal, (VII) Bargad, (VIII) Gular, (IX) Pakar, (X) Arjun, (XI) Palash, (XII) Bel, (XIII) Chiraunjee, (XIV) Khirnee, (XV) Kaitha, (XVI) Imli, (XVII) Jamun, (XVIII) Asna, (XIX) Kusum, (XX) Ritha, (XXI) Bhilawa, (XXII) Toon, (XXIII) Salai, (XXIV) Haldu, (XXV) Bakali/Kardhai, (XXVI) Dhau, (XXVII) Khair, (XXVIII) Sheesham and (XXIX) Sagaun and exempt other species situated on individual cultivated and un-cultivated holding.

2. Prohibited tree species shall not be felled till dated 31st December, 2025 except under unavoidable circumstances such as tree is dead or dying or it constitutes danger to person or property or its felling is necessary for executing a development work approved by the Government or after attaining exploitable diameter or if the fruit bearing capacity of such tree has declined substantially and permission to fell such tree has been obtained in writing from the competent authority. For exploitable diameter, Principal Chief Conservator of Forests, Monitoring and Working Plan, Uttar Pradesh may issue guidelines from time to time, as and when required.

3. Longitude and Latitude of trees to be felled and compensatory saplings to be planted (*in lieu of* felled trees) shall be mentioned in the application from while applying for obtaining felling permission from the Competent Authority and subsequently recorded online.

4. The tree owner shall plant and maintain 10 trees in place of each tree felled and in case of not planting trees the amount of money for plantation of 10 trees and their maintenance for 5 years shall be deposited by the tree owner to the Forest Department, as per section 5 and 7 of the said Act of 1976. Forest Department will utilise this amount for afforestation purposes. This will help conserve such species and expansion of tree cover too.

5. Uttar Pradesh Forest Corporation will facilitate the tree owner for certification of standing trees on his farm land.

By order,
SUDHIR GARG,
Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 549 राजपत्र-(हिन्दी)-2020-(1335)-599 प्रतियां-(कम्प्यूटर/टी/आफसेट)।

पी०एस०यू०पी०-ए०पी० 1 सा० पर्यावरण-2020-(1336)-1000 प्रतियां-(कम्प्यूटर/टी/आफसेट)।

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-05
संख्या-72/81-5-2026/786793
लखनऊ : दिनांक 25 फरवरी, 2026

अधिसूचना

उत्तर प्रदेश साधारण खण्ड अधिनियम, 1904 (उत्तर प्रदेश अधिनियम संख्या 1 सन् 1904) की धारा 21 के साथ पठित उत्तर प्रदेश वृक्ष संरक्षण अधिनियम, 1976 (उत्तर प्रदेश अधिनियम संख्या 45 सन् 1976) की धारा 21 और 23 के अधीन शक्तियों का प्रयोग करके राज्यपाल सरकारी अधिसूचना संख्या- 24/81-5-2020-07/93, दिनांक 07 जनवरी, 2020 में निम्नलिखित संशोधन करते हैं, अर्थात् :-

संशोधन

पूर्वोक्त अधिसूचना में पैरा 2 में दिनांक "31 दिसंबर, 2025" के स्थान पर दिनांक "31 दिसंबर, 2027" रख दिया जायेगा।

2- पूर्वोक्त अधिसूचना की अन्य समस्त निबंधन एवं शर्तें अपरिवर्तित रहेंगी।

Digitally signed by
V HEKALI ZHIMOMI
Date: 25-02-2026
11:56:31
(वी0 हेकाली झिमोमी)
प्रमुख सचिव।

-2-

संख्या-72(1)/81-5-2026, तद्दिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- संयुक्त निदेशक, राजकीय मुद्रणालय, ऐशबाग, लखनऊ को उक्त अधिसूचना की अंग्रेजी एवं हिन्दी की प्रति इस अनुरोध के साथ प्रेषित कि वे उक्त अधिसूचना को उत्तर प्रदेश सरकारी असाधारण गजट दिनांक 25.02.2026 के विधायी परिशिष्ट भाग-4 खण्ड-ख में प्रकाशित करने व उसकी 500 प्रतियाँ शासन को उपलब्ध कराने का कष्ट करें ।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष उ०प्र० लखनऊ ।
- 3- समस्त अपर मुख्य सचिव / प्रमुख सचिव / सचिव, उत्तर प्रदेश शासन ।
- 4- प्रबन्ध निदेशक उ०प्र० वन निगम लखनऊ ।
- 5- समस्त मुख्य वन संरक्षक/वन संरक्षक/प्रभागीय वनाधिकारी/प्रभागीय निदेशक उ०प्र० ।
- 6- समस्त मण्डलायुक्त, उत्तर प्रदेश ।
- 7- समस्त जिलाधिकारी उत्तर प्रदेश ।
- 8- समस्त वरिष्ठ पुलिस अधीक्षक/ पुलिस अधीक्षक, उत्तर प्रदेश ।
- 9- समस्त मुख्य विकास अधिकारी, उत्तर प्रदेश ।
- 10- कृषि निदेशक, उत्तर प्रदेश, लखनऊ ।
- 11- ग्राम्य विकास आयुक्त, उत्तर प्रदेश लखनऊ ।
- 12- सूचना निदेशक, उ०प्र० लखनऊ ।
- 13- गार्ड फाइल ।

आज्ञा से,



(चिराँजी लाल)
संयुक्त सचिव ।

क्षेत्रीय वन अधिकारी, झांसी

पत्रांक 415 / 37-1 दिनांक, 24/02/ 2026
सेवा में,

प्रभागीय वनाधिकारी,
झांसी वन प्रभाग, झांसी।

विषय :- सी-1 की लाट का प्रेषण।

संदर्भ :- आपके कार्यालय का पत्रांक-2281/37-1, दिनांक 12.01.2026 एवं पत्रांक-1295/37-1,
दिनांक 16.01.2026।

महोदय,

उपरोक्त संदर्भित पत्र के क्रम में प्रभागीय कार्यालय, झांसी के परिसर में स्थित चिरौल एवं नीम के पेड़ों की सी-1 की लाट बनाकर इस आशय से प्रेषित है कि लाट के निस्तारण हेतु कृपया वन निगम, झांसी को प्रेषित करने की कृपा करें।

संलग्नक-उपरोक्तानुसार।

भवदीय

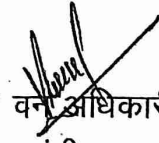
क्षेत्रीय वन अधिकारी
झांसी

सी-1 की लाट मूल्यांकन सूची (झांसी रेंज)

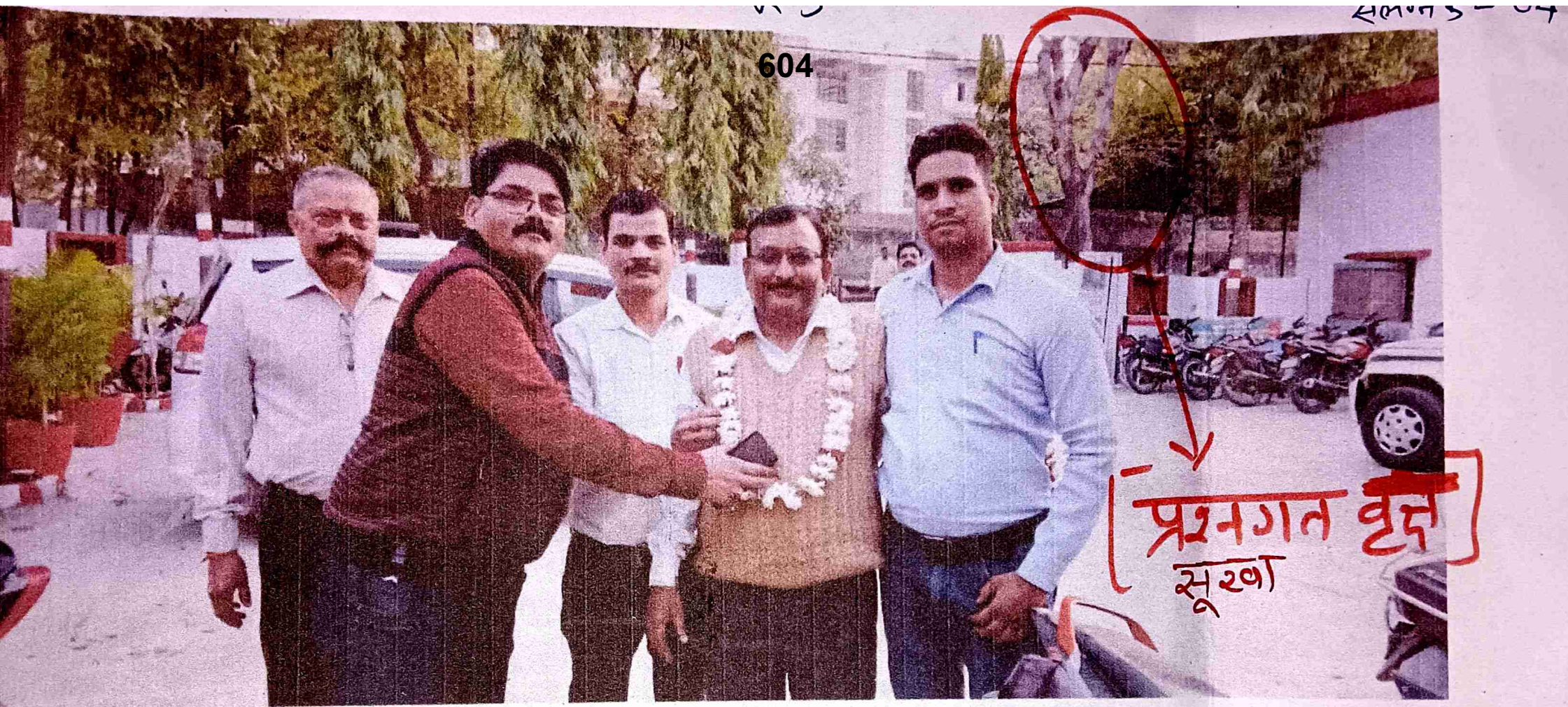
क्र० सं०	प्रजाति	बोटा संख्या	लम्बाई (मी० में)	गोलाई (मी० में)	मात्रा (घ०मी० में)
1	नीम	1	180	0.75	0.063
		1	150	0.6	0.033
2	नीम	1	2	0.8	0.08
		1	120	0.5	0.018
				कुल मात्रा	0.194
3	चिरौल	1	180	120	0.162
		1	180	100	0.112
		1	150	0.8	0.06
		1	120	0.5	0.018
				कुल मात्रा	0.352

नीम एवं चिरौल की जलाऊ लकड़ी 0.300 घ०मी०

नोट—उक्त समस्त प्रकाष्ठ आयुक्त पौधशाला परिसर में रखा हुआ है।


 क्षेत्रीय वन अधिकारी
 झांसी

604



प्रश्नगत वृक्ष
सूचना

/6241

29-09-25

सेवा में,

प्रभागीय वनाधिकारी (DFO) झाँसी वन प्रभाग,

ईमेल: dfojhansi@gmail.com

विषय: माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), नई दिल्ली के आदेश दिनांक 18.09.2025 के अनुपालन में, झाँसी महानगर में कंक्रीटीकरण से प्रभावित/नष्ट हुए वृक्षों का विवरण प्रस्तुत करने के संबंध में।

संदर्भ: एन.जी.टी. का आदेश दिनांक 18.09.2025 (ई.ए. सं. 11/2025, ओ.ए. सं. 1075/2024 में)

D.F.O.
Thank

महोदय,

27.9.2025
आयुक्त
जीएचएम, झाँसी

उपरोक्त विषय और संदर्भित आदेश के क्रम में, मैं, नरेंद्र कुशवाहा, झाँसी महानगर में वृक्षों के कंक्रीटीकरण के संबंध में आपको निम्नलिखित विवरण और आपत्ति प्रस्तुत कर रहा हूँ।

माननीय नेशनल ग्रीन ट्रिब्यूनल ने अपने आदेश दिनांक 18.09.2025 के माध्यम से आवेदक को यह निर्देश दिया है कि वह उन कंक्रीट से ढके हुए पेड़ों का पूरा विवरण संयुक्त समिति (जिसमें आप भी एक सदस्य हैं) को प्रस्तुत करें, जिनके संबंध में ट्रिब्यूनल के पूर्ववर्ती आदेश दिनांक 21.08.2024 और 26.02.2025 के निर्देशों तहत कार्यवाही नहीं की गई है या अपूर्ण कार्यवाही की गई है।

तथ्य एवं वृक्षों की वर्तमान स्थिति:

1. उक्त प्रकरण में समिति की आख्या दिनांकित 26.05.2025 में कहा गया है कि नगर निगम के समस्त 60 वार्डों में 971 स्थलों पर वृक्षों के हर्द-गिर्द से पक्का कार्य हटाने की जानकारी दी गई है। जबकि वास्तविकता यह है कि कुछ स्थानों पर केवल 50-55 वृक्षों के तने की लगभग 6 इंच परिधि से ही कंक्रीट हटाया गया है और वहाँ ईंटें लगाई गई हैं।
2. नारायण बाग के हजारों वृक्षों को काटकर दो बड़े नालों और पाथवे का निर्माण किया गया है। जिसके लिए नारायण बाग के लगभग 12X2300 मीटर (पाथवे) हरे-भरे क्षेत्र को और लगभग 15X2300 मीटर (नाला) हरे-भरे क्षेत्र को उजाड़ दिया गया है। तथा पाथवे के निर्माण के दौरान कई विशाल वृक्षों और कच्चे क्षेत्र को सीमेंटेड कर दिया था।
3. झाँसी महानगर के चौराहों, तिराहों, कॉलोनिनों, वार्डों और मोहल्लों की सड़कों पर लगे वृक्षों के तनों को पूरी तरह से कंक्रीट/सीमेंट से ढक दिया गया है।
4. इस कंक्रीटीकरण के कारण वृक्षों के तने, जिनकी जड़ें हवा और पानी से वंचित हो गई हैं, जिससे लगभग 65 प्रतिशत वृक्ष सूख कर नष्ट हो गए हैं और कुछ नष्ट होने की कगार पर हैं।

आयुक्त प्रभागीय वनाधिकारी, झाँसी
दिनांक 03/10/2025
निकाल सं. 03/10/2025
साईल सं. 03/10/2025

29/09/2025

प्रभारी, नगर निगम
साईल सं. 03/10/2025

प्रभागीय वनाधिकारी

22

5. यह गंभीर स्थिति ट्रिब्यूनल के आदेशों का घोर उल्लंघन है और पर्यावरण को अपूरणीय क्षति पहुँचा रही है।

माननीय ट्रिब्यूनल के आदेश के अनुपालन में, कंक्रीटीकरण से प्रभावित/नष्ट हुए वृक्षों वाले प्रमुख क्षेत्रों की विवरण सूची इस पत्र के साथ प्रस्तुत की जा रही है।

अतः आपसे अनुरोध है कि माननीय एन.जी.टी. के आदेश दिनांक 18.09.2025 का संज्ञान लेते हुए, मेरे द्वारा उपलब्ध कराए गए इस विवरण (संलग्न सूची सहित) के साथ-2 मूल आवेदन, निष्पादन आवेदन और आपत्ति में उल्लिखित तथ्यों एवं आरोपों के आधार पर संयुक्त समिति के सदस्य के रूप में, तत्काल प्रभाव से आगे की आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें, ताकि शेष वृक्षों को बचाया जा सके और नष्ट हुए पेड़ों के संबंध में वैधानिक कार्रवाई की जा सके।

दिनांक 27.09.2025

प्रतिलिपि:- समस्त प्रतिवादिगण को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कि जा रही है।

भवदीय

नरेन्द्र कुशवाहा

नरेन्द्र कुशवाहा

(आर.टी.आई. एवं पर्यावरण कार्यकर्ता)

पता- पिछोर, थाना नवाबाद, झांसी, उत्तर प्रदेश 284128

ई-मेल-narendrakumarjhansi82@gmail.com

मो. 9452041529

झाँसी महानगर के कंक्रीटीकरण से प्रभावित वृक्षों के क्षेत्रों का विवरण, निम्न क्षेत्रों और उनसे लिंकलने वाली सड़कों पर लगे वृक्षों को काटा और कंक्रीटीकरण किया गया है।

Ward and Mohalla List

- Ward 1: Hansari Gird-I, Mohallas: Hansarigird (Eastern part), Kumahartoli, Gwaltoli, Rajgarh, and Anjani Nagar Etc.
- Ward 2: Talpura-I, Mohallas: Aivat Market, D.C. Primary School, Kambal Mill, Kalimai Talpura, Nadan, and Ravidas Temple Etc.
- Ward 3: Bhatta Gaon, Mohallas: Mathurapura, Bhattagaon, Khirakpatti, and Srinagar Etc.

- **Ward 4: Khushipura-I, Mohallas:** Khushipura, Government District Library, Shiksha Bhawan, Bipin Bihari Inter College, Christian Hospital, Madiya, Office of District Panchayat, and Nagariya colony Etc.
- **Ward 5: Esaitola-I, Mohallas:** Isaitola, Biharipura, Summer Nagar, Shastri Nagar, Kamal Singh Farm House, Kabristan, and Noor Nagar Etc.
- **Ward 6: Nainagarh, Mohallas:** Nainagarh Etc.
- **Ward 7: Kachhiyana Pulla No. 9, Mohallas:** Kachhiyana, Kabristan, Chhoti Maszid, Tapariyan, Tanki wala chetra, Ishawari Nagar, and Rajgarh Purana Etc.
- **Ward 8: Nai Basti-I, Mohallas:** Nai Basti, Mahila bhagini mandal, Khajurbagh, Idgah, Mehndi Bagh, Indrapuri Colony, Hathi khana, Patla ke Hanuman, and Ayurvedic Anusandhaan Sansthan Etc.
- **Ward 9: Hansari Gird-II, Mohallas:** Roadways Workshop, Harijan colony, Tapariyan, Sarandhara nagar Residential Colony, Govind Nagar, and Rajgarh Dairy Farm Etc.
- **Ward 10: Nainagarh South-I, Mohallas:** Southern part of Nainagarh, Rajiv Nagar, and Mahaviran Etc.
- **Ward 11: Bahar Sainyar Gate, Mohallas:** Outside Saiyyar Gate, Markazi Maszid, Fort Bazar, Rajhans Petrol Pump, and Balmiki Mandir Etc.
- **Ward 12: Schoolpura, Mohallas:** Chamariyana, Billeswar, Maharajpura, Sheikhbada, Tola Badluram, Schoolpura, Silvart ganj, Imamabada, Gudripura, and Isalam ganj Etc.
- **Ward 13: Koncha Bhanwar, Mohallas:** Koncha bhanwar, Mary, Buda, Sahara colony, Church farm, Ansal colony, J.D.A. colony, Toriya pura, Kuryana, Paramedical, and Nagaria kua Etc.
- **Ward 14: Khushipura-II, Mohallas:** Khushipura, Veeragana Jhalkari Bai Ju. H. School, Vansi Nagar, Maszid, and Madak khana Etc.
- **Ward 15: Gariya Gaon, Mohallas:** Gariya Gao, Saint Juides School, Mohalla police chouki, Premnagar thana, Ambedkar colony, Azad Nagar, and Khaira Etc.
- **Ward 16: Masihaganj, Mohallas:** Masiha ganj, Boudh Nagar, St Mary's High School, Mirza Compound, Kalsi Compound, and Primary Ju. High School Etc.
- **Ward 17: Nandanpura-II, Mohallas:** Nandanpura, Awas vikas colony, Surya Puram, and Kund patha Etc.
- **Ward 18: Talpura-II, Mohallas:** Ambedkar Park, Harijan chhatrawas, New bus stand, Krishi Mandi, R.T.O. Office, Jai Mahakali Transport, Talpura, and Dadiya pura Etc.
- **Ward 19: Bangala Ghat, Mohallas:** Bangala ghat, Hajaryana, Inside Lakshmi Gate, Chaturayana, and Area of Single Bidi Etc.
- **Ward 20: Gudri, Mohallas:** Gudri, Suje khan Khirki, Inside Badagao Gate, Shankar Singh ka Bagicha, Annapurna colony, Vihar Colony, Bahar ka Pura, Verma Colony, Chuna Bhatti, and Chimman Litore ki Bagia Etc.
- **Ward 21: Simaradha, Mohallas:** Simaradha, Karari Pustkalay, Pal Colony, Swami, Hanuman ji ka mandir, and Kashiram Residential colony Etc.

- **Ward 22: Bijoli, Mohallas:** Bijoli, Rajgarh, UPSIDC, Industrial Growth Centers, Ramnath City, and P.A.C. Colony Etc.
- **Ward 23: Lahargird-I, Mohallas:** Lahar, Ras Bahar Colony, Nalganj, and Atri ka bagicha Etc.
- **Ward 24: Simraha, Mohallas:** Simraha, Bhagvantpura, Singarra, Maharshi Balmiki School Area of Bundelkhand university, and Karguwa Jain Temple Etc.
- **Ward 25: Bagicha Pulliya no 9, Mohallas:** Idgah, Badakua, Tikoniya, Allahabadi, Badi Maszid, Rail ganj, Bagicha, Mahobiya, Naya pura, Sunaryana, Dadamiya, Khichadipura, Thakuryana, and Tapriyan Etc.
- **Ward 26: Isitola Tola-II, Mohallas:** Isitola, Purviya Tola, Khati Baba, Nirmala Convent School, Pandey Farm, Anwar Farm, and Sherwood School Etc.
- **Ward 27: Dadiyapura-II, Mohallas:** Outside Lakshmi Gate, Dadiyapura, Kali Ji ka mandir, Gangadhar Rao's ki Samadhi, Shivaji Nagar, Kailash residency, and Chiranjeevi Medical Center Etc.
- **Ward 28: Hirapura, Mohallas:** Ganeshpura, Kailash Temple, Ratanpura, Gurudwara, Pratap pura, and Hirapura Etc.
- **Ward 29: Nainagarh South-II, Mohallas:** Southern part of Nainagarh, Hata pyare lal, Jeevanpura, Manoharpura, and Rajiv Nagar Etc.
- **Ward 30: Aligol-I, Mohallas:** Outside Unnao Gate, Panchavati, Shamshanghat, Bhandari Gate, outside Bhairo khirki, and Nagar Nigam khanti Etc.
- **Ward 31: Lahargird-II, Mohallas:** Lahar gird, Harikishan Degree College, Brahmnnagar colony, Polytechnic, and Naya Gaon Etc.
- **Ward 32: Pichhor, Mohallas:** Veerangana Colony, Pichhor, Gumna Wara, and Maharana Pratap Nagar Etc.
- **Ward 33: Bahar Orchha Gate II, Mohallas:** Outside Orchha gate, kasai Mandi, Khanti, Bankers colony, Gangadhar Rao's ki Samadhi, Lakshmi talab, Om Shanti Nagar, Padam ka bagh, Khatik colony, Lavkush Colony, M.B. Public School, and Dev lal chobe ka akhada Etc.
- **Ward 34: Nai Basti II, Mohallas:** Nai Basti, Sharda Hills colony, Lakshmi Vyamashala, Ashiq chauraha, Shia Maszid, Katerawali Haveli, and Khai Mohalla Etc.
- **Ward 35: Nandanpura-I, Mohallas:** Nandanpura, Deendayal Nagar, Balaji puram, Isaitola, Surya Puram, and Kundpatha Etc.
- **Ward 36: Premganj-II, Mohallas:** Premganj, Raiganj, Singal pura, Khalsa School, and Tandon Garden Etc.
- **Ward 37: Bahar Datia Gate-II, Mohallas:** Outside Datia gate, Bansal Colony, D.A.B. College, Nai basti, KG Convent School, and Lakshmi Vidya Mandir School Etc.
- **Ward 38: Aligol-II, Mohallas:** Aligol, Bhairo Khirki, Sarai, Outside Datia Gate, and Mewatipura Etc.

- **Ward 39: Azadganj, Mohallas:** Azadganj, Masiha ganj, Subhash Market Sipri, Pila Girja Ghar, Best compounds, Charli Ganj, Taj Compound, and Sahani Compound Etc.
- **Ward 40: Civil Line Northern Part, Mohallas:** Civil Lines, area behind Chitra cinema, Gwaltoli, Sevaram Oil mill, Circuit house area, B.K.D. College, Hydil colony, Jal Nigam colony, Nagar Nigam compound, Prakash hotel, area behind Elite from Income tax office, and Srinath Hotel Etc.
- **Ward 41: Bahar Datia Gate-I, Mohallas:** Home Guard Training Center, Pathoriya, Datia Gate Filters, Outside Datia gate, Salim ka bagicha, Nagar Nigam Khanti, Kasole ka bagicha, Harish Gupta ka bagicha, Saraswati Shishu Mandir, Pitambara colony, and Friends colony Etc.
- **Ward 42: Nandanpura III, Mohallas:** Sangam Vihar colony, K. K. Puri, Piriya Khod, Bankers' Colony, Awas Vikas Colony, Haji Petrol Pump, Nadi khodan, Indian Gas Colony, and Rajghat colony Etc.
- **Ward 43: Sagar Gate, Mohallas:** Sagar Gate, Tilayani Bazariya, Baidraj, and Jugyana Etc.
- **Ward 44: Nankanganj, Mohallas:** Chaman ganj, Nanak ganj, Arya Kanya, Nehru Park, Tandon Road, Rai ganj, and area of Pandit Vivah Ghar up to the drain Etc.
- **Ward 45: Chhaniyapura, Mohallas:** Chhaniyapura, Inside Orchha Gate, and Subhash Ganj Etc.
- **Ward 46: Premganj, Mohallas:** Premganj, Rajkiya Poold Housing Colony, Germany Hospital, Adarsh Nagar, Nal ganj, Braham nagar colony, Power House, Thana sipri bazaar, Purani chungee Tanki, and Siddheshwar Nagar Etc.
- **Ward 47: Talaiya, Mohallas:** Talaiya, Inside the Sainyar Gate, Kushtyana, Minarva cinema, and Kali Wadi Etc.
- **Ward 48: Mewatipura, Mohallas:** Inside Unnao Gate, Mewatipura, Inside Bhanderi gate, and Itwari ganj Etc.
- **Ward 49: Civil Line West Part, Mohallas:** Civil Lines, Central Hotel, Ministerial housing colony, Rishab Hotel, Officers colony, Gondu Compound, Refugee Colony, Satish Nagar, Commissioner House, and C.P. Mission Compound Etc.
- **Ward 50: Dadiyapura-I, Mohallas:** Outside Badagoan gate, Sujekhan khirki, Shamshanghat, Master colony, Madrasi colony, Gopal ka bagicha, Mahakaleshwar mandir, Anjani ke Hanuman, and Satyam colony Etc.
- **Ward 51: Civil Line Southern Part II, Mohallas:** area behind the district jail, Christ the King Primary, Gudindo Compound, Edelaji Vice Compound, Karyalay wan vibhag, Vyapar kar karyalay, Gharaiya line police awas, Rani Laxmi Bai Eye Hospital, Office Superintendent of Police, Thana Nawabad, Allahabad Bank Chauraha, Mr. Ramesh Sharma awas ke peeche Hyde colony, Jain Nursing Home to Vijay Kankan's house, Chatai ke Hanuman, and Christ the King College to Dr. Rathore's house Etc.
- **Ward 52: Mukarayana, Mohallas:** Mukarayana, Rai ka tajiya, Visatkhana, and Darigaran Etc.

- **Ward 53:** Bahar Khanderao Gate, Mohallas: Outside Khanderao Gate, Civil Lines, Talpura, Railway line, Bada Tal, Toriya Pura, and Amilya Tal Etc.
- **Ward 54:** Bahar Orchha Gate-I, Mohallas: Outside Orchha Gate, Primary School, Talaiya, Sharda Convent Etc.
- **Ward 55:** Civil Line Southern Part-I, Mohallas: Behind the post office, Civil Lines College, Collectorate, Tahsildar Office, Civil Judge Court, Christian College, Municipal Corporation, Namgyan Digambara Jain Temple, State Bank of India main branch, Sambhu Garden, Munsik, Jagan, Jernail Singh Toriya Etc.
- **Ward 56:** Tara Narasingh Rao, Mohallas: Bandhaiya, Tara Narasingh Rao, Inside Datia Gate, Chandan Toriya, Idgah Etc.
- **Ward 57:** C.P. Mission Compound, Mohallas: C.P. Mission Compound, St. Marks College, Girls College, Government Inter College, Municipal Power House, Good Colony Etc.
- **Ward 58:** Simraha, Mohallas: Simraha, Gamliganj Toria, Talpura Etc.
- **Ward 59:** Dadiya Pura, Mohallas: Darbhinadela, Ganesh Madiya, Sagar Para, Vasudev, Parvaran, Pannalal Etc.
- **Ward 60:** Laxmanganj, Mohallas: Sarai, Laxmanganj, Lal Masjid, Lal Madia, Toriya, Gopal Nikhera, Mewariyan Etc.

Area and Colony List

- **Naya Gaon:** Mahendrapuri Etc.
- **Lahargird:** Brahmanagar, Baudhnagar, Kalsi ka Bagicha, and Indraprasthanagar Etc.
- **Rudrapanch Mahal:** Deendayal Nagar and Pushp Vihar Colony Etc.
- **Garhiya:** Iqbal Nagar Etc.
- **Hansari Gird:** Ambedkar Colony, Krishna Nagar (Khera) Etc.
- **Bijauli:** Azad Nagar, Rajgarh Vihar Colony Etc.
- **Jhansi Civil:** Thapak Bagh Pathauriya Etc.
- **Jhansi Khas:** Indrapuri, Anjani Nagar, Annapurna Nagar, and Verma Colony Etc.
- **Dadlyapura:** Shiv Colony and Shivaji Nagar Etc.
- **Talpura:** Shivaji Nagar Etc.
- **Pichhore:** Mayur Vihar, Gumnawara, and Maharana Pratap Nagar Etc.
- **Karguwan:** Kaimasan Nagar Etc.
- **Khallar:** Shakti Nagar Etc.
- **Simrawari:** Tilak Nagar, Kamala Nagar, and Ambedkar Nagar Etc.

Chauraha And Tiraha

BKD Chauraha, Elite Chauraha, Minerva Chauraha, Chitra Chauraha, Jail Chauraha, Kachahari Chauraha, Khanderao Gate Tiraha, Ganesh Chauraha, Medical Bypass Tiraha, Risala Chungi Tiraha Etc.